

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**


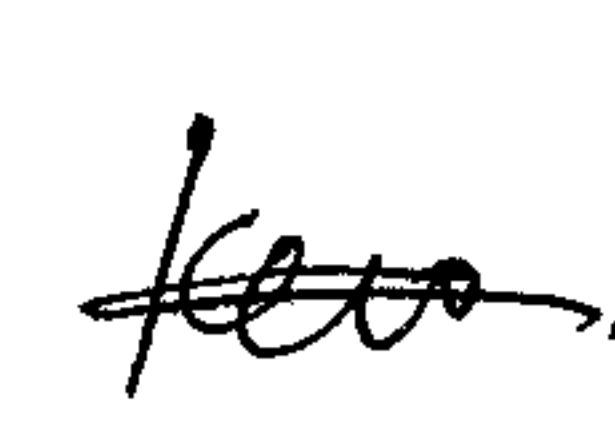
C.P. (I.B) No. 34/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018**

Name of the Company: ALPS Chemicals Pvt Ltd
V/s.
Ratnesh Metal Industries Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Ashish C Doshi	PCS	Applicants	
2.	KEWAL J SHAH SAURABH G. AMIN	ADVOCATE	RESPONDENTS	

ORDER

PCS Mr. Ashish Doshi is present for the Financial Creditor/petitioner. Advocate Mr. Suarabh Amin and Advocate Mr. Kewal Shah are present for the Respondent.

On the request of both side's Counsels, the matter is adjourned.

List the matter on 06.09.2018


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 4th day of September, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL